

**GOVERNMENT OF INDIA
SMALL SCALE INDUSTRIES
LOK SABHA**

UNSTARRED QUESTION NO:2044
ANSWERED ON:06.12.2005
MEETING WITH SSI REPRESENTATIVES
Gandhi Smt. Maneka

Will the Minister of SMALL SCALE INDUSTRIES be pleased to state:

- (a): whether the Government has recently taken steps to boost the Small Scale Industries in Uttar Pradesh;
- (b): if so, the details thereof;
- (c): the amount earmarked for the year 2005-2006 in this regard;
- (d): whether any meeting of the representatives of SSI with the Government was recently held;
- (e): if so, the details thereof alongwith the problems/demands made by these representatives; and
- (f): the steps proposed to be taken by the Government in this regard?

Answer

MINISTER OF SMALL SCALE INDUSTRIES & AGRO AND RURAL INDUSTRIES (SHRI MAHABIR PRASAD)

(a)&(b): The primary responsibility of promotion and development of small scale industries in the State of Uttar Pradesh lies with the State Government of Uttar Pradesh. However, the Central Government implements a number of schemes/programmes to provide support to the small scale industries, including those located in the State of Uttar Pradesh, in credit, technology upgradation, infrastructure, entrepreneurship development, marketing etc.

(c): The allocation of Central funds is made schemes-wise and not State-wise.

(d)(e)&(f): The Central Government and its agencies such as the Small Industries Service Institutes (SISIs), Branch SISIs/Product and Process Development Centres (PPDCs), Khadi & Village Industries Commission (KVIC), National Small Industries Corporation (NSIC) and Coir Board meet representatives of agro, rural, coir and small scale industries and their associations from time to time to discuss various issues relating to the development of such industries. The associations of such industries come up with both general and specific problems concerning their members and the Central Government tries to resolve such issues within the parameters of the approved policies, schemes and programmes.